

**Demonstration of cheap Solid State TV Set by B.E.L.**

2413. SHRI DHARMA VIR VASHISHT:

SHRI G. Y. KRISHNAN:

Will the Minister of ELECTRONICS be pleased to state:

(a) whether the Bharat Electronics Ltd. (BEL) Bangalore have demonstrated that a Solid State TV Set could be produced costing only Rs. 1,400; and

(b) if so, the nature of material used and the prospects of commercial production?

THE PRIME MINISTER SHRI MORARJI DESAI: (a) and (b). M/s. Bharat Electronics Ltd. (BEL) have developed manufacturing know-how, incorporating integrated circuits produced by them, for Solid State T.V. Receivers at an estimated cost of components of around Rs. 1,340. The company estimates that the price including production costs, over-head expenses, and excise duty would amount approximately to Rs. 1,800. The cost of antenna, sales tax, other local taxes and dealer/distributor margins would have to be added to determine the retail price. M/s. BEL propose to release the know-how to industry in December, 1978.

**Shortage of Cement in Maharashtra**

2414. SHRI SANTOSHRAO GODE: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware that there is a severe shortage of cement in Maharashtra; and

(b) whether Government propose to increase the cement quota of Maharashtra as requested by Maharashtra Government?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) and (b). Commencing from July,

1978, allocation of cement to the State Government is made on the basis of quarterly average despatches during the preceding five years (1973-77) or quarterly average despatches during the preceding five quarters (January 1977-March 1978) or the allocation given during the preceding quarter January-March 1978, which is the highest. Apart from the basic allocation *ad hoc* additional allocations are also made to the States from time to time for special requirements subject to availability.

The shortage of cement in Maharashtra State is part of a country wide shortage due to spurt in the demand for cement. Further allocation of cement to Maharashtra as well as to all other States will be increased progressively depending upon additional availability of cement from enhanced indigenous production or larger imports.

**Legislation to regulate conducting of lotteries**

2415. DR. RAMJI SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government proposal to enact a law to regulate conducting of lotteries has been finalised and if so, the details thereof; and

(b) the number of State Governments which have already banned lotteries and how their economy has been affected as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a): No, Sir. A proposal to enact legislation to regulate the conduct of lotteries is under consideration of the Government. The details of the proposals are being worked out.

(b): According to the information received so far, the following 3 States have stopped their lotteries:—

*Andhra Pradesh:* The State Government had started a lottery scheme